THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) and (b) Information is being collected and will be laid on the Table of the House.

Pollution in Haryana

. 106. SHRI SULTAN SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether the Central Government are aware that some factories near Kundli Jatheri and Sonepat in Haryana are discharging their effluents in the open thereby causing health hazards; and
- (b) if so, what steps the Central Government are taking in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) and (b) Information is being collected and will be laid on the Table of the house.

Finalisation of sports policy

107. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have finalised sports policy;
- (b) if so, what are the details thereof; and
- (c) what steps Government are taking to encourage schools and colleges in rural areas to spot talents for various sports events?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) and (b) The Government Resolution on National Sports Policy was laid on the Table of the Sabha on 21st August, 1984.

(c) To encourage schools and colleges in rural areas to spot talent, the Government is proposing to start a new scheme during the Seventh Five Year Plan under which a Sport Talent

Search Contest will be held to indentify children with potentials. Further, i is also proposed to adopt certain schools all over the country where special facilities and specialised coaohing will be made available so that talent identified in the rural areas. can be nurtured. The Government is also proposing to expand the existing scheme of sports scholarships so that more talented youth can be encouraged. Besides these, the existing the Sports schemes, viz., Talent Search Scholarships, Rural Sports: Tournaments, Rural Sports and Women Sports Festivals and the national coaching scheme are proposed to be expended to achieve this end. It is also proposed to give more assistance to the Association of Indian, Universities to encourage sports colleges and universities.

Celebration of International Youth Year

108. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

- (a) what are the proposals formulated or proposed to be formulated for youth welfare during the International Year of the Youth;
- (b) what assistance is being given to schools and colleges for the celebration of the year; and
- (c) what are the new schemes under formulation to utilize youth energy?

THE MINISTER OF STATE INTHE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) to (c) A statement is enclosed.

Statement

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Celebration of International Youth
Year

1985, the International Youth Year is being celebrated in India as 'Year of the Youth'. The Year has provided the Government an opportunity to tocus its attention on the situation of our youth and to initiate and intensify programmes for youth welfare

[14 MAR. 1985]

77

and for channelisation of youth energy towards constructive activities. Youth programmes, therefore, include activities aimed at affording voung people an opportunity to be better individuals and enabling them contribute in the task of national development. Some of the programmes that might be mentioned in context are: holding of national integ. ration camps, activities aimed at creating awareness against social evils like dowry, casteism, drug abuse, etc., creating a climate in favour of nationally accepted values like pride Indianness, secularism, democracy, etc., training of young people for selfemployment, setting up of clubs, opening of more youth hostels, creating cultural awareness young people, giving them an opportunity to participate in sports games, and holding of voluntary work camps including afforestation programmes and other activities of eco-developnient.

2. With a view to assisting schools and colleges in the implementation of programmes relating to observance of the International Youth Year, detailed guidelines have been issued to universities and also to the State Governments who have Jurisdiction over the majority of schools. In addition, the National Service Scheme units in colleges are playing a leading role in the observance of the Year.

Setting up of atomic energy plants during the Seventh Plan period

109. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have finalised the sites for setting up atomic energy plants in the Seventh Plan period; and
 - (b) if so, the names of the sites where the plants are likely to be set

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-THE DEPART-NOLOGY AND IN MENTS OF OCEAN DEVELOPMENT; AND SPACE ATOMIC ENERGY, SHIVRAJ ELECTRONICS (SHRI PATIL): (a) and (b) Expansion of the

existing Station at Rawatbhata in Rajasthan with 2 units of 235 MWe opening of a new site at Kaiga Karnataka consisting of 2 units of 235 MWe has been approved by the Government. In addition, the Department of Atomic Energy has prepared a list of sites in the Southern, Northern and Western regions indicating the order of priority for taking up installation work of the 235 MWe and 500 MWe reactors foreseen in the 15 year Profile of the Department. This proposal is under the consideration of the Government.

Seventh Five Year Plan

110 MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

- (a) the progress made so far in finalising the Seventh Five Year Plan:
- (b) by when the Plan document is likely to be laid on the Table of the House: and
 - (c) what is the strategy of the Plan?

THE MNISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI. K. R. NARAYANAN): (a) and The Planning Commission is currently engaged in the formulation of the Draft Seventh Five Year Plan. Out of a total of 122 Working/Steering Groups constituted for the Seventh Five Year Plan. 110 have so far submitted their reports. The Planning Commission has begun discussions with the Central Ministries. Discussions with the State Governments follow. As this process of consultation will take some time, it is early to indicate any firm date laying the document on the Table of the House.

(c) The 'Approach to the Seventh Five Year Plan 1985-90' sets out the major policy thrusts of the Plan. This document was laid on the Table the House on 31 July, 1984.